

suggests various measures to improve trade in these sectors. The directional strategy suggests a special focus on the emerging markets in Africa, Latin America, and CIS countries.

(c) Exim policy announced recently has focussed on procedural simplification and strengthening of export promotion schemes. An integrated programme for promoting exports to Latin American countries has been launched. A reduction in interest rate on export credit has been launched. A reduction in interest rate on export credit has been effected to reduce the cost of export-finance. Special measures have been taken to enhance the production base for exports. Export promotion is an ongoing activity and measures are taken in consultation with trade, industry and export promotion organisations.

Health Care facilities for Coal Mines Workers

631. SHRI TATHAGATA SATPATHY : Will the Minister of COAL be pleased to state:

(a) the steps taken by the Government to provide health care facilities to the workers engaged in coal mining activities;

(b) the number of hospitals/dispensaries and mobile health vans etc., provided by the Government to different coal mines under different coal companies for the purpose;

(c) whether adequate health care facilities are not available to the workers of Mahanadi Coalfields Ltd. (MCL);

(d) if so, the reasons therefor; and

(e) the steps taken to provide adequate health care facilities to the workers of MCL?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) Coal India Ltd., through its subsidiary companies is responsible for providing health care facilities to all the workers through a chain of hospitals and dispensaries spread over the coalfields. Workers are also referred to outside hospitals for specialised treatment when such facilities is not available in the company's hospitals. Regular monitoring of workers' health is carried out through periodic medical examination. In the last few years various special/super special facilities like neonatology, Dialysis unit, ICU, TMT and Holder Monitor, Neurosurgery with whole body CT scanner unit, Endoscopy unit, Laparoscopic Cholecystectomy, Physio Therapy unit etc. have been installed at various hospitals of CIL.

(b) Number of hospitals, dispensaries and mobile vans provided by CIL and its subsidiaries is as under:

1. No. of hospitals	-	86
2. No. of dispensaries	-	434
3. No. of Mobile Health Vans	-	11

(c) Adequate Health care facilities are available to the workers of MCL.

(d) and (e) Does not arise, in view of reply at 'C' above.

Gross Domestic Product

632. SHRI AJOY MUKHOPADHYAY : Will the Minister of INDUSTRY be pleased to state the details of Gross Domestic Product (GDP) by Public sector and private sector industry, separately, during the last three years excluding small scale sector?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : The details of Gross Domestic Product by public sector and private sector industries, during the last three years are estimated as under:

Gross Domestic Product

(Rs. in Crore)

Year	Public Sector	Private Sector
1994-95	231764	636255
1995-96	263957	742329
1996-97	294050	855165

Upgradation of Bangalore City

633. SHRI K.C. KONDAIAH : Will the Minister of FINANCE be pleased to state:

(a) whether the Government have taken any decision to declare Bangalore City as "A-1 City" for the purpose of granting House Rent Allowance of 30 percent of the basic salary to Central Government employees based in Bangalore;

(b) if so, the details thereof alongwith criteria adopted in this regard;

(c) if not, the reasons therefor;

(d) whether the Central Government Employees Unions have also requested in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (e) A City/town can be classified as A-1 if it has a population of 50 lakhs or more. Bangalore City does not fulfil this condition laid down by the Fifth Central Pay Commission. It cannot, therefore, be classified as 'A-1' for the purposes of grant of House Rent Allowance.